

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 5612 of 2020

Ritik Khan @ Ritik Petitioner
Versus
The State of Jharkhand Opposite Party

CORAM :HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Zaid Ahmed, Advocate
For the Opp. Party : Mr. Anup Pawan Topno, A.P.P.

Through Video Conferencing

03/11.09.2020

Learned counsel for the petitioner Mr. Zaid Ahmed has submitted that he has filed one interlocutory application in connection with ignoring surviving defects. He further submits that if the matter is posted on 25.09.2020, he shall also seek instructions if the *Vakalatnama* could be filed in original before this Court.

2. Considering the submissions made, the matter is adjourned and is directed to be posted on 25.09.2020 under appropriate heading along with the interlocutory application.

(Anubha Rawat Choudhary, J.)

Pankaj